

(16)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C. P. NO. 479/2000
in
O.A. NO. 26/2000

New Delhi this the 8th day of February, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

G.S. Sharma S/O S.L.Sharma,
R/O H.No.C-23, East Baldev Park,
Delhi.

... Applicant

(By Ms. Harvinder Oberoi, Advocate)

-versus-

1. Shri P.S.Bhatnagar,
Chief Secretary,
Govt. of NCT of Delhi,
Shamnath Marg, Delhi.
2. Shri S.C.Poddar,
Director, Directorate of Education,
Old Secretariat, Delhi.
3. Shri Suresh Gupta,
Dy. Director,
Directorate of Education,
Old Secretariat, Delhi. ... Respondents

(By Shri Mohit Madan for Mrs. Avnish ahlawat, Adv.)

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Though belatedly, directions contained in the order of 5.9.2000 in OA No.26/2000 have now been complied with by appointing the applicant to the post of Language Teacher (Sanskrit). No case, therefore, now survives to take action for contempt.

2. Present contempt petition, in the circumstances, is disposed of, with no order as to costs.

S.A.T.Rizvi

(S.A.T.Rizvi)
Member (A)

Ashok Agarwal

(Ashok Agarwal)
Chairman

/as/